

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1121
TO BE ANSWERED ON 08.12.2023

PMMVY IN ANDHRA PRADESH

1121. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries registered under the Pradhan Mantri Matru Vandana Yojana (PMMVY) in Andhra Pradesh, district-wise;
- (b) the quantum of funds allocated and disbursed under the scheme in the State in 2021-22;
- (c) the mechanism by which beneficiaries are identified; and
- (d) the steps taken by the Government to ensure maximum outreach of the scheme?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.59 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.12.2023. Further, maternity benefits of more than ₹14,428.35 crores (includes both Central and State share) have been disbursed to more than 3.21 crores beneficiaries during the aforesaid period. Under PMMVY, funds are released on the basis of indicative target and utilization of previous year grants, hence no State-wise allocations were made.

The district-wise details of number of beneficiaries enrolled in Andhra Pradesh under the Pradhan Mantri Matru Vandana Yojana (PMMVY) since inception of the scheme and till 02.12.2023 is at **Annexure-I**. An amount of ₹20.22 Crore as Central share of funds have been released to the State Government of Andhra Pradesh under PMMVY during the year 2021-22. The district-wise details of maternity benefit disbursed during the year 2021-22 is at **Annexure-II**.

(c) & (d) The targeted beneficiaries of PMMVY are pregnant women and lactating mothers between the age group of 18 years 7 months and 55 years at the time of childbirth belonging to socially and economically disadvantaged section of the society. The eligibility criteria under PMMVY are:

- (i) Women belonging to Scheduled Castes and Scheduled Tribes;
- (ii) Women who are partially (40%) or fully disabled (Divyang Jan);
- (iii) Women holder of BPL ration card;
- (iv) Women beneficiaries under Pradhan Mantri Jan Arogya Yojana (PMJAY) under Ayushman Bharat;
- (v) Women holding E-shram Card;
- (vi) Women farmers who are beneficiaries under Kishan Samman Nidhi;
- (vii) Women holding MGNREGA job card;
- (viii) Women whose net family income is less than 8 lakh per annum;
- (ix) Pregnant and lactating Anganwadi Workers (AWWs)/Anganwadi Helpers (AWHs)/Accredited Social Health Activists (ASHA);
- (x) Women beneficiaries holding the ration card under National Food Security Act, 2013;

Under Mission Shakti, the maternity benefit amounting to ₹6,000/- is also provided under PMMVY for the second child, subject to the second child being a girl, to discourage pre-birth sex selection and promote the girl child. Further, provision of self-registration of beneficiary has been made on Pradhan Mantri Matru Vandana Yojana Software (PMMVYSoft) so that a beneficiary or an individual on behalf of the beneficiary can register on PMMVYSoft.

The Ministry also celebrates 'Matru Vandana Saptah' every year to intensify implementation of the scheme and create a healthy competition amongst States/UTs. States/UTs undertake various IEC and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes at field functionary level etc. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all States and UTs under PMMVY on a periodic basis. Ministry also uses social media portals for outreach to eligible beneficiaries. An incentive is being paid to Anganwadi Worker/Accredited Social Health Activist(ASHA) for enrollment of beneficiaries, who are ensuring that the benefits of the scheme reach all eligible beneficiaries.

ANNEXURE-I

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1121 for answer on 08.12.2023 raised by Shri Magunta Sreenivasulu Reddy regarding 'PMMVY in Andhra Pradesh'

District-wise number of beneficiaries enrolled in Andhra Pradesh under Pradhan Mantri Matru Vandana Yojana (PMMVY) since inception of the scheme and till 02.12.2023

Sl. No.	Name of the District	Number of Beneficiaries Enrolled
1	ALLURI SITHARAMA RAJU	29,837
2	ANAKAPALLI	54,549
3	ANANTAPUR	89,289
4	ANNAMAYYA	55,626
5	BAPATLA	52,441
6	CHITTOOR	69,334
7	EAST GODAVARI	61,538
8	ELURU	77,557
9	GUNTUR	64,431
10	KAKINADA	68,782
11	KONASEEMA	62,779
12	KRISHNA	58,183
13	KURNOOL	97,334
14	NANDYAL	80,903
15	NTR	65,702
16	PALNADU	64,861
17	PARVATHIPURAM MANYAM	32,924
18	PRAKASAM	83,777
19	SPSR NELLORE	77,269
20	SRI SATYA SAI	70,281
21	SRIKAKULAM	78,887
22	TIRUPATI	67,625
23	VISAKHAPATANAM	68,344
24	VIZIANAGARAM	67,556
25	WEST GODAVARI	64,623
26	Y.S.R.	76,121
	Total	17,40,553

ANNEXURE-II

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1121 for answer on 08.12.2023 raised by Shri Magunta Sreenivasulu Reddy regarding 'PMMVY in Andhra Pradesh'

District-wise details of maternity benefit disbursed in Andhra Pradesh during the year 2021-22 under Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	Name of the District	Maternity Benefit Disbursed during 2021-22* (In Rupees)
1	ALLURI SITHARAMA RAJU	30,39,000
2	ANAKAPALLI	53,46,000
3	ANANTAPUR	97,06,000
4	ANNAMAYYA	61,70,000
5	BAPATLA	55,90,000
6	CHITTOOR	63,45,000
7	EAST GODAVARI	73,17,000
8	ELURU	85,26,000
9	GUNTUR	60,14,000
10	KAKINADA	65,54,000
11	KONASEEMA	68,48,000
12	KRISHNA	57,72,000
13	KURNOOL	67,53,000
14	NANDYAL	53,95,000
15	NTR	1,07,22,000
16	PALNADU	49,15,000
17	PARVATHIPURAM MANYAM	21,01,000
18	PRAKASAM	84,65,000
19	SPSR NELLORE	78,92,000
20	SRI SATYA SAI	77,20,000
21	SRIKAKULAM	82,93,000
22	TIRUPATI	74,68,000
23	VISAKHAPATANAM	83,03,000
24	VIZIANAGARAM	40,05,000
25	WEST GODAVARI	82,46,000
26	Y.S.R.	95,62,000
	Total	17,70,67,000

* This includes both Central and State share.